

Sixteenth Loksabha

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Title: Introduction of the Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2017.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill further to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994.”

*The motion was adopted.*

SHRI ARUN JAITLEY: Madam, I introduce\*\* the Bill.

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